

SPEED POST



No. 269, 270, 271

**Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai-600032.**

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FAX: 044-22502046/220502044
Website:www.ipindia.nic.in
E-mail:tmrchennai@nic.in

Dated the

11/12/2012

To

- 1) Shri M.M. Mapillaimaideen,
S/o. Mohammed Ussain,
No.39, Reddykuppam Road,
Vikravandi, Villupuram District.
Tamil Nadu.
- 2) Shri B. Mohamed Sulaiman,
M/s. BMS Modern Rice Mill,
3/1, Main Road,
Vikravandi-605 652.

Sir,

I am directed to inform you that as per the order dated 19.11.2012 of the Hon'ble High Court of Judicature at Madras W.P.No.7808 of 2012 an hearing has been fixed on 03.01.2013 at 11.30 a.m. in the matter of Representation dated 12.12.2011 filed by Shri M.M. Mapillaimaideen, Vikravandi, Villupuram District, Tamil Nadu for disposal.

Kindly take a note that no request for adjournment of the hearing will be granted in this matter as there is a direction to pass appropriate orders on merits, after hearing the petitioner as well as the second respondent, within a period of four weeks from the date of receipt of Court order. If you fail to appear at the hearing and comply with all the official requirements, the matter will be decided based on the materials available on record.

Yours faithfully,

V. Natarajan
o/c. (V. Natarajan)

Deputy Registrar of Trade Marks & GI

Copy to:

The Controller General of Patents, Designs & Trade Marks,
Bhouthik SampadaBhavan, Near Antop Hill Head Post Office, S.M. Road, Antop Hill, Mumbai-
400 037 - for kind information with a copy of Hon'ble High Court Order dated 19.11.2012.